

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 102
IB-325/ND/2020**

IN THE MATTER OF:

M/s. Resbird Technologies Pvt. Ltd.

...PETITIONER

Vs.

M/s. Travel Planners Ltd. &Ors.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 24.01.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor :Mr. Ankit Jain, Advocate
For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the operational-creditor. At the request of the counsel for the operational-creditor, matter is adjourned to 29.01.2020.



**(V.K. Subburaj)
Member (T)**



**(Abni Ranjan Kumar Sinha)
Member (J)**